



SUPREME COURT OF INDIA

॥ यतो धर्मस्ततो जयः ॥

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Case No.	Diary No.	ROP Date	Judge Name	Parties	Free Text
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Diary Number		Year			
6047		2019		<input type="button" value="Submit"/>	
Diary Number	6047-2019			ROP	
Case Number	SLP(C) No.-007379 - 2019				
Petitioner Name	JOINT COMMISSIONER OF INCOME TAX RANGE II				
Respondent Name	CHAMBAL FERTILIZERS AND CHEMICALS LTD.				
Petitioner's Advocate	ANIL KATIYAR			11-03-2019	
Respondent's Advocate					
Bench					
Judgment By					

Correspondence

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